

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 201 of 2013

Dated : 11<sup>th</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Neyveli Lignite Corporation Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan  
Counsel for the Respondent (s): Mr. Ramalingam for R.1  
Mr. S. Vallinayagam for R.2

ORDER

Post the matter for further hearing on 06.05.2014.

(Rakesh Nath)  
Technical Member  
*ts/js*

(Justice M. Karpaga Vinayagam)  
Chairperson